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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/87/2016  
NAME OF THE PETITIONER(S) : K.P.S. Manoharan & 4 others  
NAME OF THE RESPONDENT(S) : M/s Selvaraj Tex Private Limited & 3 others  
UNDER SECTION : 397/398 , 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) B. Kanthi Keyan  
for  
S. Ramasubramani and  
Associate.

Counsel for  
Petitioner.  
~~Respondent~~

B. Kanthi

2. R. MURARI Sr. Adv.  
for THIRYALBAH  
KANNAN Adv.

Counsel for  
Respondents 2 & 3

**ORDER**

Counsel representing both the parties are present and sought time for submitting final arguments. Time extended at their request. Put up on **08.06.2017** at **2.30 P.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)